

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3052
ANSWERED ON:16.03.2015
COMPENSTION FOR DREAMLINERS
Thakur Shri Anurag Singh

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Air India has been asking for compensation from Boeing for certain Dreamliner aircraft purchased from them;
- (b) if so, the details thereof and the reasons therefor along with the amount of compensation;
- (c) whether Dreamliner aircraft do not save much fuel as claimed by Boeing; and
- (d) if so, the details thereof along with the time by which Air India is likely to get compensation for these aircraft?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Dr Mahesh Sharma)

(a) to (d): The B787 aircraft deliveries have been delayed by about four years due to production problems experienced by Boeing, Air India has received compensation from Boeing on mutually accepted terms due to delay in delivery of aircraft. Boeing had given certain guarantee in regard to the fuel burn performance of the B787 aircraft. However, due to significant delay in delivery and changes in design specification, Boeing has not complied with the guarantee. Issues of compensation has been taken up with Boeing by Air India. The B787 aircraft, however, has given a better fuel burn as compared to similar type of aircraft, which has resulted in considerable savings in fuel cost.